

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†706**

**TO BE ANSWERED ON THE 7TH FEBRUARY, 2017 / MAGHA 18, 1938
(SAKA)**

VEHICLE ACCIDENTS

†706. SHRI SADASHIV LOKHANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the norms laid down by Supreme Court regarding plying of vehicles like buses etc. in the NCT of Delhi are not being followed and if so, the reaction of the Government in this regard;**
- (b) the total number of persons killed/injured in road accidents during each of the last three years and the current year, vehicle-wise;**
- (c) the details of the action taken by the Government against the guilty drivers during the said period; and**
- (d) the effective steps taken by the Government to ensure the compliance of norms laid down by the Supreme Court?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Government of NCT of Delhi (GNCTD) has informed that the directions given by the Hon'ble Supreme Court for plying of vehicles like buses etc in the NCT of Delhi are complied by them by appropriately amending the extant rules and regulations, and enforcement of which is carried through the enforcement teams of the Transport Department and Delhi Police.

(b): The total number of persons killed and injured vehicle-wise in road accidents in NCT of Delhi during each of the last three years and the current year (upto 15.01.2017) are at Annexure.

(c): Delhi Police has informed that action as per law is taken against guilty drivers. The Transport Department, GNCTD cancels the driving licenses of persons on the intimation made by the Delhi Police about their being involved in fatal accidents. The total number of guilty drivers arrested by Delhi Police during the year 2014, 2015, 2016 and 2017 (up to 15.1.2017) are 5248, 4776, 4124, & 126 respectively.

(d): Steps are taken by the Transport Department, GNCTD and Delhi Police to ensure the compliance of norms laid down by the Supreme Court, which inter-alia include incorporation of directions relating to school buses in the permit conditions and regular action by Enforcement Branch of Transport Department and Delhi Police in case of violation of norms laid down by the Hon'ble Supreme Court by way of challaning/ impounding of such vehicles.

YEAR-2014

VEHICLE	TOTAL ACCIDENT	PERSONS INJURED	PERSONS KILLED
AMBULANCE	6	5	0
BUS DTC	205	189	41
BUS MINI/RTV	71	92	7
BUS OTHER	150	138	39
BUS OTHER STATE	36	38	9
BUS SCHOOL	14	9	4
CALL CENTER CAB	5	6	0
CAR PVT	2712	2909	293
CLUSTER BUS	54	48	13
CRANE	26	20	10
CYCLE RICKSHOW	3	4	2
CYCLIST	1	1	0
DELIVERY VAN	144	140	22
E RICKSHAW	20	20	2
GRAMIN SEWA	108	127	17
HTV/GOODS	620	516	213
MATADOR	1	1	0
MILITARY VEH.	4	4	2
POLICE VEHICLE	1	0	1
SCOOTRIST/MC	1304	1359	143
STEEM ROLLER	1	0	1
TANKER	58	46	20
TAXI	95	116	5
TEMPO	453	417	103
TRACTOR	39	36	12
TRAILER/CONTANR	59	47	15
TSR	228	243	27
UN-KNOWN VEHICLE	2205	1752	670
TOTAL	8623	8283	1671

YEAR - 2015

VEHICLE	TOTAL ACCIDENT	PERSONS INJURED	PERSONS KILLED
AMBULANCE	3	3	0
BUS DTC	151	153	34
BUS MINI/RTV	79	95	16
BUS OTHER	152	140	42
BUS OTHER STATE	24	23	7
BUS SCHOOL	8	15	5
CALL CENTER CAB	7	10	0
CAR PVT	2771	3149	316
CLUSTER BUS	60	51	26
CRANE	33	33	9
CYCLE RICKSHOW	1	0	1
CYCLIST	1	1	0
DELIVERY VAN	122	139	21
E RICKSHAW	9	13	0
GRAMIN SEWA	77	91	10
HTV/GOODS	620	546	235
MILITARY VEH.	3	2	1
POLICE VEHICLE	1	1	0
SCOOTRIST/MC	1331	1441	168
STEEM ROLLER	1	0	1
TANKER	69	66	19
TAXI	122	145	16
TEMPO	376	377	88
TONGA/REHRA	2	2	0
TRACTOR	47	40	14
TRAILER/CONTANR	34	29	14
TSR	234	279	21
UN-KNOWN VEHICLE	1747	1414	558
TOTAL	8085	8258	1622

YEAR-2016

VEHICLE	TOTAL ACCIDENT	PERSONS INJURED	PERSONS KILLED
AMBULANCE	6	6	1
BULLOCK CARTS	1	0	1
BUS DTC	130	118	33
BUS MINI/RTV	83	95	17
BUS OTHER	147	125	47
BUS OTHER STATE	11	14	4
BUS SCHOOL	6	5	3
CALL CENTER CAB	2	2	0
CAR PVT	2341	2560	267
CLUSTER BUS	50	48	12
CRANE	16	14	6
CYCLE RICKSHOW	3	3	0
CYCLIST	1	3	0
DELIVERY VAN	113	115	22
E RICKSHAW	28	33	2
GRAMIN SEWA	59	61	11
HAND CARTS	1	1	0
HTV/GOODS	476	432	181
MILITARY VEH.	5	0	5
POLICE VEHICLE	2	2	0
SCOOTRIST/MC	1115	1179	154
TANKER	34	31	10
TAXI	158	171	20
TEMPO	308	303	77
TRACTOR	60	42	28
TRAILER/CONTANR	31	40	7
TSR	220	245	26
UN-KNOWN VEHICLE	1968	1506	657
TOTAL	7375	7154	1591

YEAR-2017 (upto 15.01.2017)

VEHICLE	TOTAL ACCIDENT	PERSONS INJURED	PERSONS KILLED
BUS DTC	4	1	3
BUS MINI/RTV	1	1	0
BUS OTHER	3	4	0
BUS OTHER STATE	1	0	1
CAR PVT	63	67	5
CLUSTER BUS	1	1	0
CRANE	1	1	0
GRAMIN SEWA	2	1	1
HTV/GOODS	20	16	8
POLICE VEHICLE	1	1	1
SCOOTRIST/MC	40	46	1
TAXI	8	8	0
TEMPO	8	11	1
TRAILER/CONTANR	1	1	0
TSR	3	4	0
UN-KNOWN VEHICLE	125	109	26
TOTAL	282	272	47
